

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

Original Application No. 436/95

G.S.Shinde

... Applicant.

V/s.

The Union of India through
the Secretary, Ministry of
Finance, North Block,
New Delhi.

The Member (Personnel)
Central Board of Excise &
Customs, North Block,
New Delhi.

The Collector
Central Excise, Bombay I
Central Excise Building,
Maharshi Karve, Road,
Opp. Churchgate Station,
Bombay.

The Additional Collector,
(P & V) Central Excise,
Bombay - I,
Central Excise Building,
Maharshi Karve Road,
Opp. Churchgate Station,
Bombay.

... Respondents.

CORAM: Hon'ble Shri Justice M.S. Deshpande, Vice Chairman

Hon'ble Shri P.P. Srivastava, Member (A)

Appearance:

Shri S.S.Karkera for Shri
M.S. Karnik, counsel for
the applicant.

None for the respondents.

ORAL JUDGEMENT

Dated: 5.6.95

{ Per Shri M.S. Deshpande, Vice Chairman }

Since the Review Petition was filed on
2.1.95 against the application dated 17.10.94, we
direct respondent No.2 to decide the Review Petition
within two months from the date of communication of
this order. O.A. is disposed of with this direction.

No order as to costs.

(P.P. Srivastava)
Member (A)

(M.S. Deshpande)
Vice Chairman

NS